

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 31/RP/2022**  
**in**  
**Petition No. 241/GT/2020**

Subject : Petition for review of order dated 7.5.2022 in Petition No. 241/GT/2020 regarding truing up of tariff of Vindhyachal STPS Stage-II (1000 MW) for the period 2014-19.

Date of Hearing: **31.5.2023**

Coram : Shri I.S Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Petitioner : NTPC Limited

Respondents : MPPMCL and 6 Ors.

Parties Present : Shri. Anand Sagar Pandey, NTPC  
Shri Harsh V. Kabra, NTPC  
Shri Sameer Aggarwal, NTPC

**Record of Proceedings**

During the hearing, the representative for the Petitioner, NTPC pointed out to the errors in the computation of undischarged liabilities, as on 1.4.2014, and prayed that the same may be rectified and review on this ground may be allowed.

2. None appeared on behalf of the Respondents, despite notice.
3. Accordingly, the Commission reserved its order in the petition.

**By order of the Commission**

**Sd/-**  
(B Sreekumar)  
Joint Chief (Law)

